

allowed to enter the places of occurrence; and

(d) whether it is also a fact that medical team from the Regional Medical College, Imphal and the Public Health Directorate of the Government of Manipur were not allowed by the CRPF personnel to enter the said villages and the spot where the dead, wounded and the injured were lying unattended?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). According to reports, 3 CRPF personnel were killed and 1 wounded, and 4 civilians (including extremists) were killed and 9 injured in firing in Patsoi village on 26th April, 1980, in the course of searches and raids on hide-outs of the extremists after a CRPF party, escorting a CRPF water truck, had been attacked, killing CRPF personnel and matching their weapons. Arms and ammunition (including some snatched earlier from the police) and a jeep used by the extremists were recovered. CRPF has been deployed in Manipur at the request of the State Government to assist the local Admn. in maintaining law and order in the State and functions directly under the operational control of the I.G.P. According to Government of Manipur, senior civil and police officers reached the place immediately and no one was stopped.

(a) No, Sir.

भररोदा कलां में सैनिक कार्मिकों द्वारा केन्द्रीय रिजर्व पुलिस बल के कर्मचारियों पर गोली चलाया जाना

6986. श्री हरीशचन्द्र सिंह रावत: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सैनिक कर्मचारियों द्वारा केन्द्रीय रिजर्व पुलिस ग्रुप सेंटर, झरोदा-कलां में सोये हुए केन्द्रीय रिजर्व पुलिस बल के कर्मचारियों पर 25 जून, 1979 को 4.35 बजे प्रातः गोली चलायी गयी थी;

(ख) यदि हां तो उसके क्या कारण हैं;

(ग) क्या सरकार ने इस मामले में कोई न्यायिक जांच कराई है; और

(घ) यदि हां, तो उसका ब्यारा क्या है और यदि नहीं, तो क्या सरकार का विचार किसी बाहर के उच्चतर न्यायिक अधिकारी द्वारा जांच कराने का है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) और (ख): गत वर्ष के रि. पु. बल के कार्मिकों के आन्दोलन से उत्पन्न गंभीर स्थिति के कारण झड़ोदाकलां ग्रुप सेंटर में आन्दोलन कर रहे के. रि. पु. बल के कार्मिकों को निशस्त्र करने और स्थिति से निपटने के लिए सेना बुलाई गई थी। जब सेना ने, जिसके साथ एक मजिस्ट्रेट भी था, इस उद्देश्य के लिए 25 जून, 1979 को 5 बजे इस उद्देश्य के लिए ग्रुप सेंटर में दाखिल हुए तो उन पर के. रि. पु. बल के कार्मिकों द्वारा गोली चला दी गई। सेना को स्थिति नियंत्रण में लाने के लिए मजबूरन जवाब में गोलीबारी करनी पड़ी।

(ग) जी नहीं, श्रीमान।

(घ) कोई ऐसी जांच कराने पर विचार नहीं किया जाता।

Construction of Infrastructure at Haldia Industrial Complex

6987. SHRI SATYAGOPAL MISRA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the steps that have been taken by Government for construction of infrastructure at Haldia Industrial Complex;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Information is being collected and will be laid on the Table of the House.